By Speed Post/Fax

F.No.A.12018/14/2012.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 28th March, 2017

To,

All the Cadre Controlling Authorities
under Central Board of Excise and Customs.

Subject: Amendment in Notification of Recruitment Rules for the Central
Revenues Subordinate Chemical Service (Group “C” posts) under
Central Board of Excise and Customs – regarding.

Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the Central
Revenues Subordinate Chemical Service (Group “C” posts) under Central Board of
Excise and Customs is notified vide G.S.R. 277 (E) dated 22.03.2017. A copy of the
above-mentioned Gazette Notification is enclosed herewith for your kind
information and necessary action. It can also be downloaded directly from the
website: www.egazette.nic.in

Yours faithfully,

Encl.: As Above

(Rajpal Singh)
Under Secretary to the Govt. of India
Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the
same on the website.
(2) DGHRD for information and record;

(Rajpal Singh)
Under Secretary to the Govt. of India